

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6130
ANSWERED ON:03.05.2013
ALLOCATION OF NPS FOR NSDL
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Will the Minister of FINANCE be pleased to state:

- (a) the details of New Pension System (NPS) contributions collected by National Securities Depository Limited (NSDL) from Central and State Government employees as on 31st March, 2013 separately;
- (b) whether the Government has revised the percentage of allocation of NPS fund to be invested by NSDL through various fund managers;
- (c) if so, the details thereof, fund-wise and the reasons for the same; and
- (d) the steps taken/ being taken to link allocation with performance?

Answer

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

a) National Securities Depository Limited (NSDL) is functioning as the Central Recordkeeping Agency (CRA) in the New Pension System (NPS) architecture and act as a interface between Interim Pension Fund Regulatory and Development Authority (PFRDA) and other NPS intermediaries such as Pension Funds, Trustee Bank etc. The main functions and responsibilities of the CRA include Recordkeeping, administration and customer service functions for all subscribers of the NPS and also issuing of Permanent Retirement Account Number (PRAN) to each subscriber. NSDL does not collect funds. The details of subscriptions received from Government Employees under the NPS upto 31.03.2013 are as under:

Sector	Sub-Sector	Fund Received	(Rs.)
Government	Central Govt.	144,914,530,114	
Employees	State Govt.	98,854,698,884	
Total		243,769,228,998	

b & c) The funds collected under NPS are invested by the NPS Trust. The subscriptions of Central Government employees are allocated by PFRDA annually among the three Pension Fund Managers (PFMs) for investments based on the previous year scheme performance managed by the PFMs. The details of allocation among these PFMs are as under:

PFM	Percentage of Allocation of Funds				
	FY 2008-09	FY 2009-10	FY 2010-11	FY 2011-12	FY 2012-13

Central Government	Central State	Central State
Gover	Gover	Gover
nment	nment	nment

SBI 55 40 33 32.50 31.00 34 35

UTI 40 31 32 34.00 35.50 32 31

d) Allocation of funds by PFRDA among the three PFMs are already based on the previous year scheme performance managed by the PFMs except for the FY 2008-09 which was the inception year and the allocation was on the basis of Investment Management Fee charged by the PFM.